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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP 69/2005 in
OA No. 2679/2004

New Delhi this the 11th day of April, 2005

Hon'ble Shri V.K.Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

The Railway Vendors Association through
Its President Umedh Singh, Resident No.4420/24,
First Floor, Sri Talsi House, Katra Raji, Paharganj,
New Delhi.

..Petitioner

(By Advocate Shri H.P.Chakravorti)

VERSUS

1. Shri R.K.Singh,
Chairman, Railway Board,
Rail Bhawan, New Delhi.
2. Shri R.R.Jaruhar,
General Manager, Northern Railway
Headquarters Office, Baroda House, New Delhi.
3. Shri P.K.Goyal, Divisional Railway Manager,
Northern Railway, New Delhi.

..Respondents

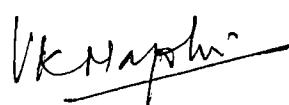
(By Advocate MS. Sushila Thakral proxy for Ms.Sangeeta
Tomar for respondents)

O R D E R (ORAL)

(Hon'ble Shri V.K.Majotra, Vice Chairman (A)

Learned counsel for the applicant stated that directions of the Court had been
complied with and as such CP has become infructuous. As such this CP is dropped as
having become infructuous. Notices are discharged.


(Mrs. Meera Chhibber)
Member (J)


(V.K.Majotra)
Vice Chairman (A)

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